

(1)	(2)	(3)	(4)	(5)
4	M/s. Enfield India Limited.	Acquisition of shares in Messrs Enfield Sales Private Limited by making an investment of Rs. 5 lakhs.	Nil.	M/s. Enfield Sales Private Limited whose shares were proposed to be purchased was not an undertaking within the meaning of section 2 (v) of the Act and as such, the provisions of Section 23(4) of the Act were not applicable to the proposal of the company.
5	M/s. Engineering Construction Corporation Limited.	Acquisition of shares in Messrs Equipment Service & Maintenance Corporation Limited by making an investment of Rs. 20 lakhs.	Nil	Messrs Equipment Service & Maintenance Corporation Limited whose shares were proposed to be purchased was not an undertaking within the meaning of Section 2(v) of the Act and as such, the provisions of Section 23(4) of the Act were not applicable to the proposal of the company.
6	M/s. Peico Electronic & Electricals Limited.	Manufacture of Special Welding Electrodes from 183 Million Mtrs. to 55 Million Mtrs. per annum.	Rs. 70.7	The proposal was found to be exempt under Section 21(4) of the M.R.T.P. Act.
7	M/s. Utkal Machinery Limited.	Manufacture of a new article viz., Hydraulic Turbines upto 5 MW capacity with a capacity of 200 tonnes per annum within the existing overall annual licensed capacity of 12,000 tonnes relating to various kinds of Industrial Machinery.	Nil	The proposed expansion was not substantial within the meaning of Section 21 of the M.R.T.P. Act.

Expansion of Penicillin Plant

1429. SHRI RAMKAISHNA MORE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government spent nearly four crores on expansion of Penicillin Plant to give 250-300 MMU per annum and the additional expanded capacity of penicillin was to be converted to 6 A.P.A./Ampicillin for which another plant worth Rs. four crores had been established;

(b) if so, the reasons why Hindustan Antibiotics Limited Pimpri, is running at present only one Termentor and keeping 11 to 12 Termentors idle when Government are importing 6 A.P.A./Ampicillin worth crores of rupees; and

(c) whether Government have allowed the company to drastically curtail the production of penicillin and are allowing liberal imports of 6 A.P.A. if so, the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Government have approved the expansion by Hindustan Antibiotics Limited (HAL) in the manufacture of Potassium Penicillin G (First Crystals) from 105 mmu to 200 mmu and expansion in the capacity of Ampicillin based on Potassium Penicillin G from 5 tonnes to 30 tonnes involving outlay of Rs. 289.81 lakhs and Rs. 313 lakhs respectively.

(b) Hindustan Antibiotics Limited (HAL) have 7 small fermentors and 2 big fermentors and are running only 2-3 fermentors at present due to delay in commissioning of the 6 APA plant which is based on HAL's own technology and which is being scaled up for the first time. 6 APA/Ampicillin Plant was mechanically ready for commissioning in July, 1981 but could not be commissioned due to non-availability of additional power required. Pre-commissioning trials have since been completed and step by step commissioning of the plant has been started.

(c) Since the production of 6 APA in the country is not adequate to meet the requirements, imports have been allowed on restricted basis.

Post Offices, Telephone Exchanges and Public Call Offices Opened in Bihar

1430. SHRI R. L. P. VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise number of places in Bihar State where Post Offices, Telephone Exchanges and Public Call Offices have been opened during the period from 1977-78 to 1981-82;

(b) full details of the programmes of P&T Department for the period from 1977 to 1982 in respect of Hazaribagh and Giridih Districts, Block-wise;

(c) whether Post Offices or Branch Post Offices have been opened in each Panchayat of Chhota Nagpur area, and if not, the time by which these will be opened in the remaining places; and

(d) whether in the hilly areas of Chhota-Nagpur two Branch Post Offices are proposed to be provided in view of distance between villages due to natural factors?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Expansion of Capacity of Janpath Telephone Exchange

1431. SHRI BALKRISHAN WASNIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the programmes for the expansion of the capacity of Janpath Telephone Exchange;

(b) how many telephone connections have been provided from the Janpath Exchange during the year 1981-82 including temporary telephone connections under various categories;

(c) how many telephone connections are likely to be provided from this telephone exchange during the month of March, 1982 under various categories; and

(d) by what time the persons registered for new telephone connections in Janpath Telephone Exchange upto 30th April, 1980 are likely to be provided telephone connections under Non-OYT General Category?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) The programme for the expansion of the capacity of Janpath Telephone exchange during 1981-82 are as given change is as given below:

Janpath-II (32) 1982-83—1000 lines
1983-84—2000 lines.

(b) Total telephone connections opened during 1981-82 are given below:—

OYT-51; Non-OYT—99

Special-13; Temporary—77
Total—240.